

**Opening of Public Call Offices and exchanges in Nanded and Parbhani districts in Maharashtra**

1255. SHRI UTTAM RATHOD : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the opening of Public Call Offices and exchanges in Nanded and Parbhani districts in Maharashtra is held up due to shortage of conductors, wire and other equipments; and

(b) the time by which Government will complete these projects ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) (i) Opening of PCOs and small automatic exchanges in Nanded and Parbhani Districts in Maharashtra was affected due to shortage of various items of line stores.

(ii) Opening of Local Exchanges at Nanded and Parbhani is held up for want of departmental buildings, Nanded exchange building is held up due to Court case.

(b) Priority has been given and PCO's will be opened on receipt of stores. Parbhani Exchange is expected to be commissioned during the 7th Plan.

**Liberalisation of licensing of units for manufacture of leather goods**

1256. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that licensing of the units for the manufacture of leather goods is to be liberalised;

(b) if so, the reasons thereof;

(c) whether licence permit will be conditional; and

(d) whether this will increase India's share in the international market ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVE-

LOPMENT (SHRI M. ARUNACHALAM) : (a) and (b). The Licensing Policy in respect of leather footwear and other leather goods has recently been liberalised vide Press Note dated 6th February, 1986 to permit licensing of new units and substantial expansion of existing units in the organised sector for the manufacture of leather footwear and other leather goods in the context of the need to increase the India's share of the international market for these goods.

(c) The licensing would be subject to the following conditions :

(i) The unit will be set up in a Centrally notified backward area.

(ii) Export obligation of 75 per cent effective from the third year of commencement of commercial production.

(iii) For MRTP Companies, Department of Company Affairs would accord approval under Section 21/22 of the MRTP Act on a case to case basis. Similarly, proposals for FERA companies would be subject to such additional approvals as may be required under FERA.

(iv) Foreign collaboration, both technical and financial, will be permitted subject to the condition that non-resident equity will not exceed 40 per cent of the paid up and subscribed capital of the Indian Company.

(d) It is expected that the liberalised policy would enable the organised sector to contribute to the export of leather footwear/leather boards to achieve the export targets of the Seventh Plan.

[Translation]

**Location of headquarters of public undertakings**

1257. SHRI VILAS MUTTEMWAR : SHRI SARFARAZ AHMAD :

Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the headquarters of most of the public sector under-

takings under his Ministry are situated in Delhi or in nearby areas; and

(b) if so, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM) :**

(a) No, Sir. Out of 54 public sector undertakings which are under the administrative control of Industry Ministry, only 7 are having their headquarters in Delhi.

(b) In view of (a) above, the question does not arise.

#### **Petrol Pumps on Ring Road, Delhi**

**1258. SHRI BANWARI LAL BAIRWA :** Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the number of petrol pumps on the Ring Road in Delhi;

(b) whether Government propose of increase their number; and

(c) if so, the details thereof ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) :** (a) At present, the Oil Industry has 21 Retail Outlets on Ring Road and 6 Retail Outlets on the outer Ring Road in Delhi.

(b) and (c). New Retail Outlets will be set up by the Oil Industry, subject to availability of land, under its annual marketing plans.

[English]

#### **Waiting list for new telephone connections in Kalyan Telephone Division**

**1259. SHRI S. G. GHOLAP :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether in Kalyan Telephone Division people are not getting telephone connections early;

(b) if so, the number of persons on waiting list, especially at Bhiwandi, Dombivali, Kalyan and Ulhas Nagar;

(c) the steps taken to improve the position; and

(d) the progress of telephone exchange building at Kalgaon, Amar Nath and Caunsa ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :** (a) Yes, Sir.

(b) The number of people on waiting list at Bhiwandi, Dombivali, Kalyan and Ulhas Nagar are 2108, 2989, 1479 and 4848 respectively.

(c) Efforts are being made to expand the exchanges wherever feasible depending on the availability of resources.

(d) The progress of telephone exchange buildings is given below :

(i) Kalgaon : A plot of land is under acquisition.

(ii) Amar Nath : Drawings are under preparation.

(iii) Caunsa : There is no proposal at present.

#### **New coaxial cable lines between Aurangabad and Hyderabad**

**1260. SHRI R. N. YADAV :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) the progress of new coaxial cable lines laying between Aurangabad and Hyderabad;

(b) the time by which it is likely to be completed; and

(c) whether Jalna—Parbhani and Nanded will be connected by STD lines ?

**THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) :** (a) A coaxial Cable system of range 2.6 MHZ (Capacity 600 channels) is planned from Aurangabad to Nanded only. There is at present, no plan to have link between Nanded